drug companies under their trade name t<sub>0</sub> deceive the people;

(b) whether it is alio a fact that no price approval is being taken for such medicines and exorbitant prices are being charged from the poor consumers: and

(c) if so, the names of multinational drug companies alongwith the names of the small scale sector units, names of products and price fixed and price actually being charged for each prdouct?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS (SHRI R. Κ. JAICHANDRA SINGH): (a) to (c) No instance of FERA companies marketing the production of small scale drug companies under their trade name has come to the notice of the Government.

## बरियारपर टेल फोनज

566. श्री जगदम्बी प्रसाद याद्य : क्या संचार मंत्री यह बताने की छुप, करेंगे किः :

(क) क्या यह सच है कि छठो पंच-वर्षीय योजना में 10787 सावजनिक टेलीफोन कनेक्शन दिये गये थे, इनमें से 1038 कनेक्शन बिहार को दिए गए और 19 केन्द्र मंगेर जिले के लिए प्रदान किये गये, जिनकी क्षमता 1194 वानेक्शन थी;

(ख) यदि हां, तो क्या यह भी सच है कि बरियारपुर के लिए दी गई लाइन बराब पड़ी रही और बार-बार शिकायत करने के बावजूद भी कुछ नहीं किया गया यदि हां, तो ग्रामीण कोत्रों में टेलीफो लाइनों के कार्यन करने के क्या कारण हें; ग्रीर

(ग) क्या रह भी तच है कि जब तक बरियारपुर-जमालपुर में एप० टी० डो० सुविधा प्रदान नहीं की ाती तब तक यह टेलीफोन लाइन उपयंगा सिद्ध नहीं हो सकतो ?

संचार मतालय के राज्य मन्त्री ग्रौर गृह सन्तालय में राज्य मन्त्री (श्री राम निवास मिर्धा) : (क) जो, हां

on the Table

(ख) जो, नहीं । बरियारपुर एक्स-चेंज के टून जक्शनों को कार्य प्रणाली सन्तोषजनक हे ।

(ग) उपर्युक्त (項) के उत्तर को देखते हुये प्रक्त हो नहीं उठता

PAPERS LAID ON THE TABLE 12 Noon

## . .1. Report and Audit Accounts (198' 85) of the Power Engineers Traini' Society, New Delhi and related pape.

## II. The Indian Electricity (Amendment) Rules, 1986.

THE MINISTER OF ENERGY (SHRI VASANT SATHE): Sir. I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following papeis: ----

(i) Annual Report and Audited Accounts of the Power Engineers Training Society, New Delhi, for the year 1984-85.

(ii) Review by Government on the working of the Society.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-2573/86 for (i) to (iii)].

II. A copy (in English and Hindi) of the Ministry of Energy (Depart Power), Notification ment of dated the G.S.R No. 117, 8th February, 1986, publishing the Indian Electricity (Amendment) 1986, under sub-section (3) Rules. of section 38 of the Indian Elec tricity Act, 1910. [Placed in Lib rary. See No. LT-2572/86].